

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 8**  
**(IB)-949(PB)/2018**

**IN THE MATTER OF:**

|                              |     |                      |
|------------------------------|-----|----------------------|
| Mr. Kapil Arora              | ... | Applicant/Petitioner |
| Vs                           |     |                      |
| Morpheus Developers Pvt Ltd. | ... | Respondent           |

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 CIRP.**

**Order delivered on 01.11.2023**

**CORAM:**  
**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE AND VC)**

**PRESENT:**

For the Applicant : Mr. Varada Bhutani, Advocate  
For the Respondent :

**ORDER**

**Cont. P-04/2023**

Ld. Counsel for the Applicant appeared

At the request and with the consent of both parties, list the matter for a Virtual hearing **on 19.12.2023.**

-sd-  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**  
-sd-  
**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**